

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-8/2017/72/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Suchandra Bhattacharjee,  
District & Sessions Judge,  
Karimganj.

Dated Guwahati the 3<sup>rd</sup> January, 2023.

Sub: **Restricted holiday.**

Ref:- Your letter No.JKD/2022/5946 dated 21.12.2022.

Madam,

With reference to the above, I am directed to inform you that you have been granted permission to avail **Restricted holiday on 17.01.2023 with station leave permission, with the official vehicle, at own cost.**

The next senior most Judicial officer at the station will remain in charge of your office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-8/2017/73/A, dated** , 03-01-2023

Copy to :

1. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**